

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar
(Judicial Administration Section)

Subject:- Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 9777-JK(LD) of 2022.
Dated. 03 - 11- 2022.

In order to consolidate the different work distribution Orders and to allocate departments to newly appointed Law Officers, sanction is hereby accorded to the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-UI-Showkat Qadri, Senior Additional Advocate General	1. General Administration Department. 2. JKBOPEE. 3. Jal Shakti Department 4. Revenue Department (Baramulla, Kupwara and Bandipora Districts)
2.	Abdul Rashid Malik, Sr. Additional Advocate General	1. Social Welfare Department. 2. Agriculture Production and Farmers Welfare Department 3. Service Selection Board. 4. Revenue Department (Anantnag, and Shopian districts)
3.	Mushtaq Ahmad Chashoo, Additional Advocate General	1. PW (R&B) Department. 2. J&K Project Construction Corporation 3. J&K Economic Reconstruction Agency 4. Fixation and Regulation of Fee of Private Schools 5. SKIMS
4.	Asifa Padroo, Additional Advocate General	1. Home Department 2. Anti Corruption Bureau 3. J&K Crime Branch 4. All Unlawful Activities (Prevention), Act Appeals
5.	Hilal Ahmad Wani, Additional Advocate General	1. Election Department 2. J&K Forest Development Corporation 3. Rural Development Department. 4. Information Technology Department. 5. Revenue Department (Srinagar, Budgam and Ganderbal districts)
6.	Mushtaq Ahmad Sheikh, Additional Advocate General	1. School Education Department 2. Drugs & Food Control Organization 3. Architect Organization

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7.	Alla-ud-din Ganai, Additional Advocate General	1. J&K Building & Other Construction Board 2. Geology & Mining Department 3. Srinagar Development Authority 4. J&K Housing Board 5. Information Department 6. Srinagar Smart Ciy Ltd.
8.	Fayaz Ahmad Bhat, Additional Advocate General	1. Forest Department 2. SIDCO 3. SICOP 4. Revenue Department (Pulwama, and Kulgam districts)
9.	Irfan Andleeb, Deputy Advocate General	1. Health & Medical Education Department 2. Hospitality & Protocol Department 3. Tribal Affairs Department
10.	Feroz Ahamd Sheikh, Deputy Advocate General	1. Food, Civil Supplies and Consumer Affairs Department 2. Custodian Department 3. Chief Town Planner 4. Haj & Auqaf
11.	Asif Maqbool, Deputy Advocate General	1. Power Development Department 2. J&K Power Development Corporation 3. Higher Education Department 4. Islamic University of Science & Technology, Awantipora.
12.	Mohammad Rais ud Din Ganaie, Deputy Advocate General	1. ARI and Trainings Department 2. Housing and Urban Development Department including Urban Local Bodies.
13.	Bikram Deep Singh, Deputy Advocate General.	1. Industries and Commerce Department 2. Civil Aviation Department 3. J&K Academy of Art, Culture & Languages
14.	M. Uthman Gani, Government Advocate	1. Disaster Management Relief Rehabilitation & Reconstruction Department. 2. Animal, Sheep Husbandry and Fisheries Department 3. J&K Agro Industries Department 4. Khadi & Village Board.
15.	Sajjad Ashraf, Government Advocate	1. Estates Department 2. Youth Services & Sports Department. 3. J&K Sports Council
16.	Rekha Wangnoo, Government Advocate	1. Sericulture Department 2. Department of Culture
17.	Insha Rashid, Government Advocate	1. IMPA 2. Jammu & Kashmir Resident Commissioner, New Delhi 3. Transport Department 4. J&K Road Transport Corporation 5. Floriculture Department including Gardens and Parks 6. Government Press

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18.	Ilyas Nazir Laway Government Advocate	1. Tourism Department 2. Jammu Kashmir Cable Car Corporation 3. Tourism Development Corporation 4. Labour and Employment Department 5. J&K Lake Conservation and Managing Authority. 6. Science and Technology Department
19.	Faheem Nisar Shah, Government Advocate	1. Law, Justice & Parliamentary Affairs 2. Skill Development Department 3. Horticulture Department 4. J&K and Ladakh Finance Corporation 5. Cooperative Department

Any other Department/Corporation that has not been assigned here in above to any Law Officer (Government Counsel) shall remain with the learned Advocate General, J&K; and

Mr. Sajad Ashraf, Mr. Ilyas Nazir Laway and Mr. Faheem Nisar Shah, Government Advocates shall assist the learned Advocate General in all Arbitration matters and other important matters as may be assigned by the learned Advocate General.

Finance Department including Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

This is in supersession of all the previous Orders on the subject.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 03 -11-2022.

No: Law-Jud/153/2021-10

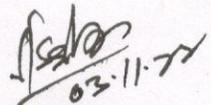
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1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Finance Department.
3. Financial Commissioner(Additional Chief Secretary), Agriculture Production and Farmers Welfare Department
4. Financial Commissioner(Additional Chief Secretary), Home Department.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
6. All Principal Secretaries to Government.
7. Director General of Police, J&K, Srinagar.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
10. All Commissioner/Secretaries to Government.
11. Chief Electoral Officer, J&K, Srinagar.
12. Divisional Commissioner Kashmir.
13. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
14. Registrar, Islamic University of Science and Technology, Awantipora.
15. All concerned Law officers.

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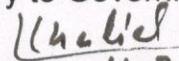
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16. Director Information, J&K, Srinagar.
17. Director Archives, Archaeology and Museums, J&K, Srinagar.
18. Director Litigation Kashmir.
19. All Officers of the Department of Law, Justice and Parliamentary Affairs.
20. Private Secretary to Chief Secretary for information of the Chief Secretary.
21. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
22. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
23. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
24. Government Order File.
25. Concerned File.


03.11.22

(Ashish Gupta)

Additional Secretary to Government


03.11.2022